

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A.No. 220 of 2014

Dated:- 31st August, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Inderjit Kapoor, Technical Member

In the matter of:-

Western Electricity Supply Co. of Orissa & Ors. Appellant (s)
Versus
Orissa Electricity Regulatory Commission & Anr. ... Respondent (s)

Counsel for the Appellant(s) : Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Rutwik Panda,
Ms. Anshu Malik &
Ms. Anushruti
Mr. R.K. Merhta,
Mr. Abhishek Upadhyaya for R-2
Ms Himanshi Andley.

ORDER

Adjournment is again sought today by appellant on the ground that the license of the appellant herein has already been terminated by the Orissa Commission. On the same ground, adjournments were also sought in the past.

Last and final opportunity is granted to the appellant to argue this Appeal and apprise clearly this Tribunal whether to proceed or not to proceed with the present Appeal failing which the appellant shall face the consequence for non-compliance of the directions.

Be listed for hearing on **11th September, 2015.**

(Inderjit Kapoor)
Technical Member

(Justice Surendra Kumar)
Judicial Member

rkt/mk